

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full):

SHAILESH ASHYUT PATWARDHAN

Date of Birth:

23-11-1979 TWENTY THIRD NOVEMBER NINETEEN

Present post held:

CIVIL JUDGE CLASS II & J.M.F.C., Pali KOPRA SEVENTY SIX

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
JODHPUR (RAJASTHAN)	Ancestral House	Nil	Mr. A.R. Patwardhan Father	Inherited from Grandfather
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles	Car, Scooter, Air-conditioner, Treadmill			
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)	Rs 3,00,000/. Three Lakhs Only			

Spabwardha 11.01.13
Shailesh Patwardhan

Shares/Debentures			
Name of Issuing Company 1		Nos. of Shares 2	
Nil			
Life Insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
Life Insurance Corporation of India (Three Policies)		11,00,000/- Eleven Lakhs only	
Bank Deposits/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposits	Nil		Nil
2) Savings Bank A/Cs	STATE BANK OF India Three Accounts	Pali, (KORBA) & Raipur	Rs 3,00,000/- Three Lakhs
3) PPF	Post Office, Gandhi Nagar	Jaipur (Rajasthan)	Rs 3,65,000/-
4) BPF C.P.F. on 31.03.11			Rs 2,69,054/-
5) NSS	Nil		Nil
6) Others			

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Shallesh Patwardhan 11.01.13
 Signature & Date